

(ख) इन स्थानों से दिल्ली हेतु ट्रंक कालें वाराणसी और गोरखपुर के रास्ते मिलाई जाती हैं। कुछ रेडियो प्रणाली (जिसमें माइक्रोवेव प्रणाली शामिल है) आजमगढ़, जौनपुर, गाजीपुर और बलिया को वाराणसी से तथा देवरिया को गोरखपुर के साथ जोड़ने की योजना है ताकि इन स्थानों का संचार लिंक सुदृढ़ बनाया जा सके। 1982-83 के दौरान गाजीपुर में एक नया ट्रंक बोर्ड संस्थापित कर दिया जाएगा। ट्रंक काल मिलाने की वर्तमान मार्ग पद्धति की भी जांच की जा रही है।

#### **Grant of import licence to M/s. Glaxo**

787. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Glaxo are authorised to import hydrocortisone acetate hydrocortisone alcohol and several other items; and

(b) if so, what are the reasons for granting industrial licence for their manufacture in the country and imports of various items for the manufacture of which Glaxo hold an industrial licence, during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Hydrocortisone acetate and hydrocortisone alcohol are bulk drugs required in some of the formulations for which M/s. Glaxo are licensed under the Industries D & R Act, 1951. These licences do not contain any specific condition prohibiting imports of raw materials. However, in the data submitted by the company the source of these two bulk drugs is indicated as indigenous.

(b) M/s. Glaxo have been issued an Industrial Licence in October, 1957

for the manufacture, *inter alia*, of hydrocortisone with reference to an application for licence submitted by them in April, 1957. They are reportedly making hydrocortisone. As per information available there were imports of the following bulk drugs, out of the bulk drugs licensed to M/s. Glaxo and not being produced by them during the last 5 years:

	Unit 1978-79 1979-80 1980-81		
1. Vitamin K Kgs.	215	Nil	1110.0
2. Ethisterone „	243	140	221.0
3. Vitamin B12 „	190	7.2	7.61
4. Prednisone „	142.8	163.5	82.8
5. Prednisolone „	869.0	983.0	820.0
6. Dimethisterone „	43.0	34.14	45.00

#### **Import of Penultimates and raw materials by M/s. Glaxo**

788. SHRI K. V. R. S. BALA SUBBA RAO: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Glaxo have since furnished the details of Penultimates and other materials imported by them or of imported origin procured by them for the production of Betamethasone, its derivatives and Vitamin A during the last three years; year-wise;

(b) whether M/s. Glaxo is authorised to import these penultimates and raw materials; if so, what are the reasons therefor; and

(c) whether action is pending against Glaxo for unauthorised import of bulk of drugs and intermediates required for their manufacture in the country; if so, what are the details thereof?

**THE MINISTER OF STATE IN  
THE MINISTRY OF PETROLEUM,  
CHEMICALS AND FERTILIZERS**

(SHRI DALBIR SINGH): (a) M/s. Glaxo Laboratories (India) Limited vide their letter dated the 13th November, 1981 have reported the imports of following penultimates/intermediates required for the production of Betamethasone and its derivatives:—

(1) *Triene*:

Year of Import	Quantity Imported (Kg.)
1978-79	50
1979-80	50
1980-81	50
After April 1981	50

(2) 9, 11, *Expoxide*:

The company have reported import of only 200 grams in April 1980 for research work.

(3) 16-DPA:

25 kgs. of Mexican 16-DPA was reported to have been imported by the company in December 1980 for relative quality evaluation. The company have reported that this quantity was rejected on quality grounds and returned and has not been paid for.

The company is yet to furnish details regarding procurement of any intermediate/penultimate of imported origin from within the country during the last three years.

As regards imports/procurement of intermediates/penultimates for the production of Vitamin 'A', the company reported on 13th November, 1981 that there have been no imports whatsoever by them in any of the past three years ending March 1981 of either Lemongrass Oil or Betaionone. They also intimated that they have an export contract with USSR for Betaionone and some quantities of Pseudo-ionone are imported against a valid Advance Licence held by M/s. Sewa Enterprises and are being con-

verted to Betaionone for export. M/s. Glaxo Laboratories (India) Limited have confirmed that no imported Pseudo-ionone has been used in Vitamin 'A' manufacture and their entire production of Vitamin 'A' is from indigenous Lemongrass Oil.

(b) and (c) The question whether M/s. Glaxo are authorised to import penultimates/intermediates for Betamethasone and its derivatives and Vitamin 'A' in the light of the conditions imposed in the industrial licences granted to the company as well as the Import Policy in force from time to time, is being examined.

**Application for grant of Industrial  
Licences for drug manufacture**

789. SHRI K. V. R. S. BALASUBBA RAO: Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the foreign companies who have applied to his Ministry for the grant of Industrial Licences during the last three years;

(b) the names and capacities of each bulk drug and formulation applied for and whether any of the items involves high technology; and

(c) how many letters of intents and Industrial Licences have been granted to foreign companies during the last three years with name of the items and capacity approved therefor?

**THE MINISTER OF STATE IN  
THE MINISTRY OF PETROLEUM,  
CHEMICALS AND FERTILIZERS**  
(SHRI DALBIR SINGH): (a) and (b) The names of the foreign drug companies, who have applied for the grant of Industrial Licence for the production of bulk drugs and formulations during the last 3 years, together with the names, capacities of each bulk drug/formulations applied for and technology involved therein is given in the Statement. [See Appendix CXX, Annexure No. 27].